

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3710  
ANSWERED ON:21.08.2003  
ILL EFFECTS OF 24-HOURS TELECAST  
M. JAGANNATH

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government have allowed various channels for 24-hours television telecast;
- (b) if so, whether the Government had conducted any study to assess the ill effect of 24-hours telecast on general public and the children in particular; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (c): Prasar Bharati, a statutory autonomous corporation, has autonomy in programme matters. Government has no role to play in programming decisions of private channels. Television viewing is matter of choice exercised by the viewers.